

(c) and (d) Work for construction of ROB *in lieu* of LC No. 70 at East end of Buxar station has been sanctioned. Level Crossing (LC) No. 59 at western end of Karpuri gram railway station does not qualify for construction of Road over Bridge (ROB)/Underpass as traffic density of this LC is less than 1 lakh Train Vehicle Unit (TVU). ROB/Underpass at this location can be constructed on deposit terms subject to feasibility.

Rewa-singrauli railway project

†2696. SHRI AJAY PRATAP SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether railway station has been identified for railway project from Rewa-Singrauli in Sidhi district of Madhya Pradesh;

(b) if so, the details thereof; and

(c) if not, by when the work would be accomplished after identification thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) to (c) Yes, Sir. 6 railway stations, namely Baghwar, Rampur Nainkin, Churhat, Sidhi, Gajrahi and Bahri, have been identified for Rewa-Singrauli railway project in Sidhi district of Madhya Pradesh.

Finalisation of KMA rate of loco running staff

2697. SHRI NARENDRA KUMAR SWAIN: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is aware of the fact that the genuine demand of finalising Kilometrage Allowance (KMA) rate with effect from 1 January, 2016 and further fixation from 1 January, 2017 in respect of loco running staff is still pending with Government;

(b) if so, the reasons therefor;

(c) whether this is undermining the interest of the vital group of staff in Railways and also affecting the retirees and serving members of the locomotive running staff; and

(d) if so, the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) The issue of revision of Kilometrage Allowance (KMA) pursuant to implementation of Seventh Central Pay Commission pay structure is under consideration.

† Original notice of the question was received in Hindi.

(b) The Government of India had decided that Kilometerage Allowance and related allowances of the Running Staff should be decided through bilateral discussions with the Federations and further with the concurrence of the Ministry of Finance. After consultations with the Federations, a proposal is being considered for approval by the Competent Authority to be further referred to Ministry of Finance for concurrence.

(c) No, Sir. The serving running staff would be getting arrears of the difference of the revised rates of the Running Allowances from the date of effect of all allowances as finally decided. The retirees are also not affected as they do not earn running allowance.

(d) A proposal is being considered by the Competent Authority for approval. Thereafter, the proposal will be referred to the Ministry of Finance seeking their concurrence.

Renting out railway stations for wedding functions

†2698. SHRI NARAYAN RANE: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Railways are considering to rent out its less busy stations for marriage functions and other programmes;

(b) whether any final decision has been taken in this regard; and

(c) if so, the manner in which the railway stations would be chosen for such types of functions, along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No, Sir. However, at stations where traffic is very low, Zonal Railways may explore the possibility of using station areas for organizing public functions as non-fare activity.

(b) and (c) Question do not arise.

Coaches manufactured by rail coach factory at Kapurthala

2699. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of RAILWAYS be pleased to state:

(a) the nature of coaches manufactured by Rail Coach Factory at Kapurthala in Punjab, during each of the last three years;

(b) whether there is any proposal to expand the factory to cover more spare parts used in rail bogies; and

† Original notice of the question was received in Hindi.